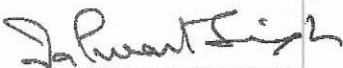


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR

It is impressed upon to all the Officer In-charge's/A.O.(Judl)/Branch In-charge's of Central District to issue necessary directions to staff posted in their respective branch to physically verify the records of branch concerned and send a report to the undersigned on or before 04/07/2018, regarding number of files & registers pending in the branch, as well as files pending for consignment to Administrative Record Room.

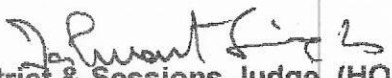
  
(TALWANT SINGH)  
District & Sessions Judge(HQ)  
Tis Hazari Courts, Delhi

No. 40362 -S12 /Cir./Misc./Genl./2018

Dated, Delhi the 8.6.18

Copy forwarded for information to:

1. All the Officer In-charge's/A.O.(Judl)/Branch In-charge's of Central District, Tis Hazari Courts, Delhi for compliance.
2. The Chairman, Website committee, Tis Hazari Courts, Delhi with the request to get the circular uploaded on the District Court's Website at the earliest.
3. PS to undersigned.

  
District & Sessions Judge, (HQ)  
Tis Hazari Courts, Delhi